

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 15th February, 2019
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTION				
1.	Original Application No. 61/2017(CZ) (M.A.No.352/17) (M.A.No.402/17)	Kamal Patel Vs The Union of India & Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv. Mr. Om Shankar Shrivastava, Adv.	
FOR ADMISSION				
2.	Original Application No. 32/2018(CZ)	General Public of Raipur (M.P.) Through Member of Janpad Vs State of MP & 14 Ors.	Mr. Dharamveer Sharma, Adv.	
3.	Original Application No. 33/2018(CZ)	Shri Vanti Singh Vs State of MP & 7 Ors.	Mr. Rohit Sharma, Adv.	
AFTER NOTICE				
4.	Original Application No. 03/2018(CZ)	Saleem Akhtar Shamsi V-Plan - Bhopal Vs. State of M.P. & Ors	Mr. Jitesh Dhanrajani, Adv.	
FOR COMPLIANCE				
5.	Original Application No. 34/2015(CZ)	Nityanand Mishra (<i>Saraiyu River, Chitrakoot</i>) Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya SagarMishra,Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Rohit Sharma, Adv.	

Note: No Hon'ble Members is posted in this Bench. The Cases listed on 15-02-2019 shall be adjourned to 28-03-2019.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in